

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE&INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE NO. 27 (RE-00)/1997-2002

NEW DELHI, the 3rd August ,2000

In exercise of powers conferred under Paragraph 4.11 of the Export and Import Policy 1997-2002, as notified in the Gazette of India extraordinary, Part-II-Section 3 – Sub- section (ii) vide S.O.No.283(E) dated 31.3.97, the Director General of Foreign Trade hereby makes the following amendment in Handbook (Vol.1). (RE-00), 1997-2002.

1. The following shall be added after the first sentence (at the 3rd line) in the 2nd sub –paragraph of paragraph 7.5:

“However, for the purpose of calculating the CIF value for “ Advance Licence for deemed exports/intermediate supply”, deemed export performance of the preceding year (FOR value), in addition to the FOB value of preceding year physical exports, shall also be taken into consideration”.

2. The following amendments/corrections shall be made in the Appendix 28-A-

- (i) The value Cap for DEPB entitlement against Sl. No. 303 of Product Group :Engineering shall be corrected to read as Rs. 0.85 /per piece instead of Rs. 85/- per piece.
- (ii) The description of export product appearing at Sl. No.475 of Product Group :Engineering shall be amended to read as : “Spheroidal graphite/Malleable/Ductile iron casting (Rough)”.

3. The value addition norm at S.No: (d) of Appendix-39 shall be amended to read as under:-

“For exports to the Russian Federation against funds available against Special Rupee Accounts in the name of Russian Entities, the value addition norms in cases involving duty free imports under the Duty Exemption/Remission Scheme shall be 33% or the percentage of value addition indicated in the Hand Book (Vol.2) whichever is higher”.

4. The following shall be added after S.N. 5 under the State Head Uttar Pradesh in the Appendix– 51B:-

6. Assistant Director (Marketing)
Office of the Development Commissioner (Handicrafts)
Saharanpur.

This issues in public interest.

Copy to all concerned:-
By orders etc.

(N.L.Lakhanpal)
Director General of Foreign Trade

(A.K. Srivastava)
Dy. Director General of Foreign Trade